

Annexure – 4

Name of the corporate debtor: **RICHA INDUSTRIES LIMITED** ; Date of commencement of CIRP: **21.12.2018**; List of creditors as on: **04.12.2020**
Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	CNC Enterprises	03-01-19	60000000.00	60000000.00	Unsecured	0	No	0	0	0	0	0	-
2	SK Enterprises	03-01-19	60000000.00	60000000.00	Unsecured	0	No	0	0	0	0	0	-
3	A to Z Steel Corporation	04-01-19	900000000.00	900000000.00	Unsecured	0	No	0	0	0	0	0	-
4	Sariga Constructions Pvt. Ltd.	04-01-19	432410139.00	432410139.00	Unsecured	0	No	0	0	0	0	0	-
5	Sirsa Deposit and Advances Ltd.	04-01-19	808350000.00	808350000.00	Unsecured	0	No	0	0	0	0	0	-
6	Singal Enterprises	04-01-19	60000000.00	60000000.00	Unsecured	0	No	0	0	0	0	0	-
7	Richa Holdings Ltd.	12-03-19	36750000.00	36750000.00	Unsecured	0	No	0	0	0	0	0	-
8	Richa Building Systems Pvt. Ltd.	12-03-19	70187000.00	70187000.00	Unsecured	0	No	0	0	0	0	0	-
	Total		2427697139.00	2427697139.00		0.00		0.00	0.00	0.00	0.00	0.00	

